(A)

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH N.DELHI.

CCP 116/93 in DA 2138/91 DATE OF DECISION: 21.7.1993.

Azad Singh

.. Petitioner.

## Versus

Shri Anant Kumar, The Executive Engineer, C.P.W.D., Delhi.

Respondent.

## CCRAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN. THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Patitioner.

Shri A.K. Gaur, proxy for Shri V.P. Sharma, Coursel.

For the Respondent.

Shri S.S. Bhatia, E.E. (Deptt. official).

## JUDGEMENT (DRAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

(s.R. ADIGE)
MEMBER(A)

(V.S. MALIMATH)
CHAIRMAN